

(e) whether his Ministry or the authorities of Food Corporation of India have received any complaints regarding irregularities in the sale of wheat on 31 January 1986; and

(f) if so, details thereof and action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PUNJA) : (a) The quantity of wheat sold on 31st January, 1986 in Sagar District, offices of FCI, Madhya Pradesh, was 2562.5 tonnes, including quantities covered by earlier release orders.

(b) A statement is given below.

(c) For administrative reasons, the Food Corporation of India Headquarters issued instructions to their field units, on

30.1.1986, to suspend fresh sales of wheat. However, delivery of wheat against full payment at the unrevised rate received before the close of business on 31st January, 1986, has been allowed.

(d) Free sale of wheat at a fixed price commenced only in the middle of November, 1985. The month-wise sale, in 1985, in the Sagar Division, was as follows :

November 1985	3780 tonnes
December 1985	5916 tonnes

(e) and (f) Complaints have been received that some officials of the Corporation sold wheat in contravention of orders. Investigations are in progress. Pending detailed investigation, four officials have been suspended and their headquarters changed. The explanation of the District Manager, Sagar, has also been called.

Statement

Name of Centre	Number of Release Orders issued on 31.1.1986.	Quantity of wheat covered by Release Orders	Quantity of wheat actually issued
		(Figures in tonnes)	
Bina	21	462	462
Gangbasoda	9	108	108
Gadarwara	25	296	354
Kareli	12	133.5	121.5
Narsinghpur	16	190	226
Sagar	57	870	865
Vidisha	35	416	426
		Total : 2475.5	2562.5

Closure Of Empress Mills in Nagpur

5303. SHRI MUKAL WASNIK :  
SHRI BANWARI LAL PUROHIT ;  
SHRI INDERJIT GUPTA :

Will the Minister of Textiles be pleased to state :

(a) whether the Tatas have decided to close down their Empress Mills, Nagpur, one of the pioneer textile mills in the country;

(b) if so, whether Government have permitted them to do so; and

(c) if not, whether Government propose

to run the mills to save thousands of employees from unemployment ?

THE MINISTER OF STATE OF THE MINISTRY OF THE TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b) M/s Central India Spinning, Weaving & Manufacturing Co. Ltd. (Empress Mills Nagpur) have applied to the Government of Maharashtra for the closure of their mill under the provisions of the Industrial Dispute Act, 1947. The State Government is yet to take a decision on this application.

(c) Government of India do not propose to take over this mill. However a package of rehabilitation has been worked out by the Industrial Development Bank of India for the revival of the mill.

**Proposal to bring Super Bazar under Municipal Corporation of Delhi**

5304. SHRI C. MADHAV REDDY :  
SHRI MANIK REDDY :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that Super Bazar is proposed to be brought under Municipal Corporation of Delhi;

(b) if so, whether Government are aware of a paper presented at FICCI Consumer Forum on 11 February, 1986 by a consumer group which has made certain positive moves in this direction; and

(c) if so, the details thereof and Government's reaction thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA) : (a) to (c) At the Consumer Business Forum meeting of the Federation of Indian Chambers of Commerce and Industry held at New Delhi on 11 February, 1986, the representative of the Consumer Education & Research Centre presented a paper in which it was, *inter alia*, suggested that the working of fair price shops, Mother Dairy,

Delhi Milk Scheme booths and outlets of the Super Bazar and the Cooperative Stores should be integrated and coordinated. There is no proposal under consideration of the Government to bring the Cooperative Stores Limited (popularly known as Super Bazar) New Delhi, under the control of the Municipal Corporation of Delhi.

**New Areas for cashew and rubber plantation**

5305. SHRI HUSSAIN DALWAI : Will the Minister of COMMERCE be pleased to state which of the areas have been earmarked for development of cashew and rubber plantations ?

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : Besides proper upkeep of rubber plantations in traditional areas like Kerala, Tamilnadu and Karnataka, rubber plantation in new areas like Tripura, Assam, Andaman & Nicobar Islands, Orissa etc. can be undertaken during the VII Plan period.

The Centrally Sponsored Schemes on development of cashew is being implemented in the States of Kerala, Karnataka, Tamil Nadu, Maharashtra, Andhra Pradesh, Tripura, West Bengal, Orissa and Goa. Besides a multi-State cashew project with World Bank assistance is under implementation in Kerala, Karnataka, Andhra Pradesh and Orissa for area expansion as well as improvement of existing area under cashew.

**Concession on import duty on pig iron**

5306. SHRI C. D. PATEL :  
SHRI AHMED PATEL :

Will the Minister of FINANCE be pleased to state :

(a) whether the Union Government have been requested by the Government of Gujarat to grant concession on the import duty on pig iron ; and

(b) the action taken by the Union Government thereon ?